Annexure 1

| Annexur | | | | | | | | | | |
|-------------------------------------|---------------------------------|-------|--|-------------------|---------------------------|----------------|-----------------------|--------------------------|---------------------------|---|
| Name of Corporate Debtor: | | | HBS AUTO AND ANC SEZZ PRIVATE LIMITED - UNDER CIRP | | | | | | | |
| Date of Commencement of CIRP: | | | 02-Jan-24 | | | | | | | |
| List of Creditors as on: | | | 20-Jan-24 | | | | | | | |
| List of secured financial creditors | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | |
| SI. No. | Name of creditor | | Details of claim received | | Details of claim admitted | Amount of | Amount of claim under | Details of Security Held | Whether Security | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | claim rejected | verification | | Interest Relinquished? | |
| 1 | SREI EQUIPMENT FINANCE LIMITED | 91.60 | 19-01-2024 | 1,08,95,42,627.00 | 1,08,95,42,627.00 | - | | | No | |
| 2 | HBS CITY PRIVATE LIMITED | 2.81 | 19-01-2024 | 3,33,69,864.00 | - | - | 3,33,69,864.00 | NIL | NO | Requirement email has been sent to the claimant on 25-01-2024 |
| 3 | COLOSSAL REALTY PRIVATE LIMITED | 4.91 | 20-01-2024 | 5,83,83,519.00 | - | - | 5,83,83,519.00 | NIL | NO | Requirement email has been sent to the claimant on 25-01-2024 |
| 4 | HBS MARINEVIEW PRIVATE LIMITED | 0.53 | 20-01-2024 | 63,50,205.00 | - | - | 63,50,205.00 | NIL | NO | Requirement email has been sent to the claimant on 25-01-2024 |
| 5 | HBS REALTORS PRIVATE LIMITED | 0.15 | 20-01-2024 | 17,50,194.00 | - | - | 17,50,194.00 | NIL | NO | Requirement email has been sent to the claimant on 25-01- 2024 |

1,08,95,42,627.00

9,98,53,782.00

Total

100.00

1,18,93,96,409.00